

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3524/2020

This the 16th day of September 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Umar Nazir Aged 39 years son of Nazir Ahmad Sheikh, Resident of Budghair Ali-kadal, S.R. Gunj, Srinagar and two others.Applicants.

(Advocate:- Mr.M.Y.Bhat)

Versus

1. State of Jammu & Kashmir & Others.Respondents

(Advocate: Mr.Rajesh Thapa, learned D.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicants submits that the T.A. has become infructuous and the same may be dismissed as such.

2. Accordingly, the T.A. is dismissed as having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/